

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 85/(MAH)/2015

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE PARTIES: Shaleen Vaid
V/s.
Offshore Hook-up & Construction Services (I) Pvt. Ltd.

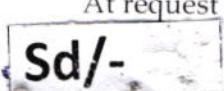
SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	lalender Rayan	Advocate	
	for Petitioners Nos 1 & 6		
	Prithvi Rayan	Advocate for Respondent No. 8	
	Shaleen V Vaid	Petitioner	
	Dr S. L. Jain	-	
	Sachin Trivedi for Resp. No 7 MRS. Sandhya Malhotra	P.C.S -	

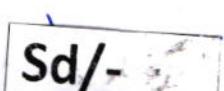
ORDER

TCP 85/397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter on 15.12.2017.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)